NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **05.11.2026** (THURSDAY)

CHENNAI BENCH **(HYBRID MODE)**

10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. **Mention will be permitted only after notice (written or oral) to the other side.**

2. **Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.**

3. **Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.**

4. **To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.**

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 591/2026 For Direction IA No. 1667/2026 For Exemption IA No. 1668/2026	Mohammed Farouk Suleman Darvesh Vs Bank of Baroda	Ms. Anusha Peri	Mr. Edward James For Caveator
2.	Comp App (AT) (CH) (Ins) No. 592/2026 For Direction IA No. 1669/2026 For Exemption IA No. 1670/2026	Manohar Satramdas Agicha Vs Bank of Baroda	Ms. Anusha Peri	Mr. Edward James For Caveator
3.	Comp App (AT) (CH) No. 115/2026 For Stay IA No. 1654/2026 For Exemption IA No. 1655/2026	Roopa Dileep Vs Kellax Surgicals Pvt Ltd & 9 Ors.	Mr. Jidesh Kumar MD	
4.	Comp App (AT) (CH) No. 117/2026 For Direction IA No. 1700/2026	Aryan Raja & Anr. Vs Tadpole Engineering Consultancy Pvt Ltd & 69 Ors.	Mr. Vikram Veerasamy	
5.	Comp App (AT) (CH) (Ins) No. 596/2026 For Stay IA No. 1685/2026 For Condone Delay IA No. 1686/2026	MD Varadarajan Suspended Director of Kniss Laboratories Pvt Ltd Vs Pharmarule Rep by its Partner, Malliga & Anr	Mr. Pranav V Shankar	

6.	Comp App (AT) (CH) (Ins) No. 336/2026 For Exemption IA No. 958/2026	KS Wind & Renewables India Pvt Ltd Vs Siemens Gamesa Renewable Power Pvt Ltd	Mr. S Vedhavel	
7.	Comp App (AT) (CH) (Ins) No. 546/2026 For Additional Docs. IA No. 1529/2026	Morgan Securities & Credits Pvt Ltd Vs BPL Ltd	Mr. Abhishek Puri	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	IA No. 1158 & 1708/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 26/2026 For Stay IA No. 60/2026 For Exemption IA No. 61/2026 **(Interim Order)**	M Shanmugam Vs Tamilnad Mercantile Bank Limited & Anr. **WITH**	Ms. Raveena Paniker	Mr.AG Sathyanarayana R1
9.	IA No. 1159 & 1709/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 27/2026 For Exemption IA No. 62/2026 For Stay IA No. 63/2026 **(Interim Order)**	S Chandra Vs Tamilnad Mercantile Bank Limited & Anr	Ms. Raveena Paniker	Mr.AG Sathyanarayana R1
10.	IA No. 1733/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 624/2025 For Exemption IA No. 1732/2025	S Venkataraman Suspended Director of Shriram Land Development Pvt Ltd Vs Krishnaswamy Vasudevan, RP of Shriram Land Development Pvt Ltd & 3 Ors.	Mr. Pawan Jhabakh	
11.	IA No. 768/2026 (To implead) in Comp App (AT) (CH) No. 11/2026 For Direction IA No. 193/2026 For Exemption IA No. 194/2026	MB Gupta HUF through its Karta Mahesh Chand Gupta & 103 Ors. Vs East Coast Steel Pvt Ltd	Ms. Ruchika Dhandhania	Mr. NP Vijay Kumar
12.	IA No. 1347/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 477/2026 For Stay IA No. 1348/2026	Vasudevan Sathyamoorthy, Suspended Director of Ozone Projects Pvt Ltd Vs IDBI Trusteeship Services Ltd & Anr.	Mr. Chandramouli Prabhakar	

13.	Comp App (AT) (CH) (Ins) No. 150/2026 For Stay IA No. 461/2026 **(Interim Order)**	VAR Electrochem Pvt Ltd (Auction Purchaser) Vs The Commissioner, Telangana Industrial Infrastructure Corporation Ltd & Anr.	Ms. Aishwarya Nandiwada	
14.	Comp App (AT) (CH) (Ins) No. 301/2026 For Stay IA No. 856/2026	Boyina Satya Srinivasa & 2 Ors. Vs Charudutt Marathe Liquidator of Saradambika Power Plant Pvt Ltd	Mr. Maharshi Viswaraj	Mr. Amir Bavani
15.	Comp App (AT) (CH) (Ins) No. 453 /2026 For Exemption IA No. 1282/2026 For Stay IA No. 1283/2026	Boppudi Vemana Vara Prasad, Personal Guarantor to Virgo Realtors Pvt Ltd and Virgo Properties Pvt Ltd Vs Phoenix ARC Ltd & 2 Ors **WITH**	Mr. PC Harikumar	Ms. Aishwarya S Nathan For Caveator
16.	Comp App (AT) (CH) (Ins) No. 454/2026 For Exemption IA No. 1284/2026 For Stay IA No. 1285/2026	Shyam Prasad Tikkavarapu, Personal Guarantor to Virgo Realtors Pvt Ltd and Virgo Properties Pvt Ltd Vs Phoenix ARC Ltd & 2 Ors. **WITH**	Mr. PC Harikumar	Ms. Aishwarya S Nathan For Caveator
17.	Comp App (AT) (CH) (Ins) No. 455/2026 For Stay IA No. 1286/2026 For Exemption IA No. 1287/2026	Tikkavarapu Radhika, Personal Guarantor to Virgo Realtors Pvt Ltd and Virgo Properties Pvt Ltd Vs Phoenix ARC Ltd & 2 Ors.	Mr. PC Harikumar	Ms. Aishwarya S Nathan For Caveator
18.	Comp App (AT) (CH) (Ins) No. 501/2026 For Additional Docs. IA No. 1412/2026 To Dispense with IA No. 1413/2026 For Stay IA No. 1414/2026	Mariappan Thangeshwari & 4 Ors. Vs Rajalakshmi Vardarajan, Liquidator of Supreme Coated Board Mills Pvt Ltd	Mr. C Harsha Raj	

For Hearing (Part Heard)

A. With Interim Order				
S.No	**Case No.**	**Name of the Parties**	**Counsel for Appellants**	**Counsel for Respondents**
19.	Comp App (AT) (CH) (Ins) No. 387/2022 For Stay IA No. 921/2022 To Vacate Stay IA No. 671/2024 To implead IA No. 1482/2026 **Part-Heard**	VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd & 2 Ors.	Mr. Yogesh Jagia	Mr. Amir Bavani – R1 Khaitan Legal Associates-R2 & R3

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	IA No. 1616/2026 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 346/2026 For Stay IA No. 970/2026 **(Interim Order)**	Workmen of Dunlop Polymers Ltd, Rep by Dunlop Polymers Employees Union Vs RP, Madhugiri Venkatarayappa Sudarshan & 3 Ors.	Ms. Maitreyi Krishnan	
21.	IA No. 1563/2026 (For Urgent listing) in Comp App (AT) (CH) (Ins) No. 90/2025 For Exemption IA No. 253/2025 For Stay IA No. 254 & 1552/2025 For Additional Docs. IA No. 1220/2026	H Kishen, Erstwhile Promoter & Suspended Managing Director, Fenoplast Ltd. & Anr. Vs G Kalpana, RP of Feno Plast Ltd & 3 Ors.	Ms. Madhavilatha Lokireddy	Mr. Ravi Rajagopalan R1 Mr. ML Ganesh- R2 Mr. NP Vijaykumar- R3

Admission - Notice Ordered

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22.	Comp App (AT) (CH) No. 107/2025 For Stay IA No. 1188/2025 **(Interim Order)**	Southern Structurals Ltd & 3 Ors. Vs Income Tax Officer & Anr	Mr.B Sankaranaryanan PCS	

Old Cases
(Requests for adjournment will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23.	Comp App (AT) (CH) No. 35/2021 For Stay IA No. 463/2021	Anuragha Poultries and Breeders Pvt Ltd & 7 Ors Vs Raghav Krithik & 4 Ors	Mr. Prithvi Raj JS	Ms.GS Dhanalakshmi R2
24.	Comp App (AT) (CH) (Ins) No. 311/2021	Rheem Matrix Pvt Ltd Vs S12 Microsystems Pvt Ltd	Ms. Radhika Goel	Mr. S Vivekananda
25.	Comp App (AT) (CH) (Ins) No. 217/2022	Omkara Assets Reconstruction Pvt Ltd Vs Spisys Limited	Mr. Varun Srinivasan	
26.	Comp App (AT) (CH) No. 100/2023 For Stay IA No. 1263/2023	Paul Joseph Vs Bhagyodayam Company rep by Jinan KR & 4 Ors	Mr. Ashok B Shenoy	Mr. MA Shaji R1

27.	Comp App (AT) (CH) (Ins) No. 352/2025	SREI Equipment Finance Ltd Vs Vijay Engineering Equipment India Pvt Ltd **WITH**	Mr. Anant Merathia	Mr. Thriyambak J Kannan
28.	Comp App (AT) (CH) (Ins) No. 02/2023 For Additional docs IA No. 302/2026 & 02/2023	SREI Equipment Finance Ltd. Vs Vijay Engineering Equipment India Pvt Ltd	Mr. Anant Merathia	Mr. Thriyambak J Kannan

For Hearing

A. With Interim Order				
S.No	**Case No.**	**Name of the Parties**	**Counsel for Appellants**	**Counsel for Respondents**
29.	Comp App (AT) (CH) (Ins) No. 171/2026	Nithyanantham Ramachandran, Liquidator of Srivatsa International Pvt Ltd Vs RL Rekha & 2 Ors. **WITH**	Mr. T Ravichandran	Mr. M Mubarak Ahmad R1 R2 Mr. Raj Jhabakh R3
30.	Comp App (AT) (CH) (Ins) No. 172/2026 Interim Injunction IA No. 508/2026	Nithyanantham Ramachandran, Liquidator of Srivatsa International Pvt Ltd Vs K Boothalingam & 2 Ors **WITH**	Mr. T Ravichandran	Mr. M Mubarak Ahmad R1 R2 Mr. VV Sivakumar R3
31.	Comp App (AT) (CH) (Ins) No. 173/2026 Interim Injunction IA No. 509/2026	Nithyanantham Ramachandran, Liquidator of Srivatsa International Pvt Ltd Vs RL Rekha & 3 Ors. **WITH**	Mr. T Ravichandran	Mr. M Mubarak Ahmad R1 R2 Mr. Raj Jhabakh R3
32.	Comp App (AT) (CH) (Ins) No. 176/2026 Interim Injunction IA No. 522/2026	Nithyanantham Ramachandran Liquidator of Srivatsa International Pvt Ltd Vs K Boothalingam & 2 Ors. **WITH**	Mr. T Ravichandran	Mr. M Mubarak Ahmad R1 R2 Mr. Raj Jhabakh R3
33.	Comp App (AT) (CH) (Ins) No. 185/2026 For Stay IA No. 540/2026 For Exemption IA No. 541/2026 **(With Defects)** **(Interim Order)**	Cholamandalam Investment and Finance Company Ltd Vs Nithiyanantham Ramachandran, Liquidator of Srivatsa International Pvt Ltd & 2 Ors.	Mr. Kishore Balasubramaniam	

34.	Comp App (AT) (CH) (Ins) No. 235/2026 For Stay IA No. 655/2026 For Amendment IA No. 1210/2026 **(With defects)**	VK Abdul Rahim Promoter, Financial Creditor & Suspended Managing Director of Sargam Builders Pvt Ltd Vs CA Jasin Jose, RP/ Liquidator of Sargam Builders Pvt Ltd & 2 Ors. **WITH**	Mr. Babu Karukapadath	Mr. Akhil Suresh R1 Ms. Rehana Shukkur R3
35.	Comp App (AT) (CH) (Ins) No. 262/2023 For Stay IA No. 549/2024 Delay in filing docs. IA No. 1116/2024	John Joseph PA Vs CA Jasin Jose, Liquidator of Sargam Builders Pvt Ltd & 2 Ors **WITH**	Mr. Vinay Mathew Joseph	Mr. Harikumar G Nair R1 Ms. Deepa Harigovind R2 Mr.Babu Karukapadath R3
36.	Comp App (AT) (CH) (Ins) No. 414/2024 For Stay IA No. 1132/2024 & 733/2026 **(Interim Order)**	VK Abdul Rahim Vs CA Jasin Jose, RP/ Liquidator, Sargam Builders (P) Ltd & 2 Ors	Mr.Babu Karukapadath	Mr. Akhil Suresh R1 Ms. Rehana Shukkur R3
B. Without Interim Order				
37.	Comp App (AT) (CH) (Ins) No. 24/2024 For Stay IA No. 86/2024	Quality Industries, through its Partner Siddharth Jain Vs Kamlesh Kumar Singhania, Liquidator	Mr. Rohit Jain	Mr. Pranay Agarwal
38.	Comp App (AT) (CH) (Ins) No. 470/2024	Pankaj Dhanuka, Liquidator of Lanco Kondapalli Power Ltd. Vs Lanco Kondapalli Power Ltd & Anr.	Ms. Madhupreetha Elango	Mr. Puneet Yadav- R1 Mr. Shah Rukh Ahmad- R2
39.	Comp App (AT) (CH) No. 26/2025 For Stay IA No. 430/2025 For Direction IA No. 431/2025 For Additional Docs. IA No. 432 & 483/2025	Kandimalla Bhaskar Vs Amaravathi Textiles Pvt Ltd & 32 Ors. **WITH**	Mr. Anant Merathia	
40.	Comp App (AT) (CH) No. 83/2025 For Stay IA No. 794/2025 For Interim Relief IA No. 795/2025	Kandimalla Gowri Raja Rajeswari & Anr. Vs Geetha Cotton Mills Pvt Ltd & 22 Ors. **WITH**	Mr. Anant Merathia	Mr. RS Sravan Kumar R1
41.	Comp App (AT) (CH) No. 86/2025 For Stay IA No. 808/2025 For Interim Relief IA No. 810/2025	Kandimalla Gowri Raja Rajeswari & Anr. Vs Green Thumb Agro Pvt Ltd & 8 Ors.	Mr. Anant Merathia	Mr. RS Sravan Kumar R1 R2 R4

42.	Comp App (AT) (CH) No. 74/2025 For Stay IA No. 751/2025	Union Of India Through SFIO Vs Krishna G. Palepu Director of Satyam Computer Services Ltd & Anr. **WITH**	Mr. Avinash Krishnan Ravi	Mr. Chidambara Sastry Sarva R1 R2
43.	Comp App (AT) (CH) No. 75/2025 For Stay IA No. 752/2025	Union of India Through SFIO Vs Maytas Properties Ltd & 6 Ors. **WITH**	Mr. Avinash Krishnan Ravi	Mr. Palash Taing R2 R3
44.	Comp App (AT) (CH) No. 80/2025 For Stay IA No. 783/2025	Union of India Vs Maytas Infra Ltd & 12 Ors	Mr. Avinash Krishnan Ravi	Mr. Palash Taing R2 R3 Mr. Raymond Albyness R6 Mr. Abhishek Jenasenan R8
45.	Comp App (AT) (CH) (Ins) No. 388/2025 For Exemption IA No. 1138/2025 For Stay IA No. 1140/2025	Gorinka Pratyusha Vs Birendra Kumar Agarwal, RP, Manjeera Retail Holdings Pvt Ltd & 2 Ors **WITH**	Mr. K Venkatesan	Mr. Pradeep Joy R3
46.	Comp App (AT) (CH) (Ins) No. 389/2025 For Stay IA No. 1142/2025 To dispense with IA No. 1143/2025	Srinivas Kalluri & Anr. Vs Birendra Kumar Agarwal, RP, Manjeera Retail Holdings Pvt Ltd & 2 Ors	Mr. K Venkatesan	Mr. Pradeep Joy R3
47.	Comp App (AT) (CH) (Ins) No. 497/2025	Elsa Tenny Vs CJ Davis, IRP & Anr	Mr. Pradeep Joy	Mr. Pranava Charan-R2
48.	Comp App (AT) (CH) (Ins) No. 502/2025	Kiran Tenny Vs Surendranath Karat Thazhethethil Nair, IRP & 3 Ors.	Mr. Pradeep Joy	Mr. Pranava Charan-R2
49.	Comp App (AT) (CH) (Ins) No. 530/2025 For Exemption IA No. 1794/2025	GVP Infotech Ltd (Formerly Known as Fourth Dimension Solution Ltd) Vs Link Well Telesystems Pvt Ltd	Mr. Pranav Gopalakrishnan	Mr. L Venkateshwar Rao
50.	Comp App (AT) (CH) (Ins) No. 316/2026 For Exemption IA No. 909/2026	SNJ Synthetics Ltd Vs Akron Formulations India Pvt Ltd	Ms. B Nishitha	Mr. F Raymond Albyness

12:00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
51.	Comp App (AT) (CH) (Ins) No. 516/2026 For Exemption IA No. 1468/2026 For Urgent Listing IA No. 1469/2026 For Stay IA No. 1470/2026 **(Interim Order)**	Vivek Kumar Ratakonda, Resolution Applicant of Baron Infotech Ltd Vs Ahalada Rao Vummenthala, RP of Baron Infotech Limited & 2 Ors. **WITH**	Ms. Pavni Dada	Mr. Pavan Kumar Gandhi R1 Mr. Maharshi Viswaraj R2
52.	Comp App (AT) (CH) (Ins) No. 577/2026 For Stay IA No. 1617/2026	Vivek Kumar Ratakonda, Resolution Applicant of Baron Infotech Ltd Vs Ahalada Rao Vummenthala, RP of Baron Infotech Ltd & 2 Ors. **WITH**	Ms. Pavni Dada	
53.	Comp App (AT) (CH) (Ins) No. 579/2026 For Stay IA No. 1621/2026	Vivek Kumar Ratakonda, Resolution Applicant of Baron Infotech Ltd Vs Ahalada Rao Vummenthala, RP of Baron Infotech Ltd & Anr.	Ms. Pavni Dada	

12:30 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
54.	Comp App (AT) (CH) No. 51/2026 For Stay IA No. 712 & 713/2026 Interim Injunction IA No. 714/2026 For Direction IA No. 715/2026	Chess Global Advisory Services Pvt Ltd Rep by its Authorized Signatory Guganesh K Vs Union of India through SFIO & 2 Ors.	Mr. R Sivaraman	

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **"Mentioning-Name"**.
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023- 11/Instructions%20for%20joining%20Video%20Conferencing.pdf
5. The appearance slips may be sent at: ***itsupport.chennai@nclat.gov.in*** , ***vcnclatchennai5@gmail.com***
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
   VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
   or through email on **e-mail ID**: ***itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com***

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By the order of Hon'ble Member (Judicial)

Chennai Bench

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